

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 4085/2016
M.A. No. 3790/2016

New Delhi, this the 1st day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Gurmit Singh, Aged 58 years,
S/o Shri Santa Singh,
Working as Joint Registrar,
Central Administrative Tribunal,
Principal Bench, New Delhi
R/o XY-13, Sarojini Nagar,
New Delhi-110023.

.. Applicant

(By Advocate : Shri G.D. Chawla for Shri Harpreet Singh)

Versus

1. The Secretary,
Ministry of Personnel, Public Grievances and Pensions,
Deptt. of Personnel and Training,
North Block, New Delhi-110001.

2. Principal Registrar,
Central Administrative Tribunal,
Principal Bench,
61/35, Copernicus Marg,
New Delhi-110001. .. Respondents

(By Advocate : Shri Hanu Bhaskar)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Learned counsel for the applicant seeks to withdraw the O.A. Accordingly, the O.A. is dismissed as withdrawn. Pending MAs, if any, also stand disposed of. No order as to costs.

**(Nita Chowdhury)
Member (A)**

/Jyoti /

**(V. Ajay Kumar)
Member (J)**